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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 533/(MAH)/2017
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: M/s. Standard Oils & Greases Pvt Ltd

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Adv ✓	Ahmed
	Ahmed Churawala		

ORDER

CSP 510/230-232/NCLT/MB/MAH/2017
CSP 514/230-232/NCLT/MB/MAH/2017
CSP 520/230-232/NCLT/MB/MAH/2017
CSP 525/230-232/NCLT/MB/MAH/2017
CSP 530/230-232/NCLT/MB/MAH/2017
CSP 533/230-232/NCLT/MB/MAH/2017

The Company Petitions admitted. List this matter on 26.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)